

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BIZGO INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BIZGO INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08/08/2018
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2018FTC312606
5.	Address of the registered office and principal office (if any) of corporate debtor	OFFICE NO.403, SUCHITA BUSINESS PARK, Y S JHADAV MARG, STATION ROAD, PANT NAGAR, GHATKOPAR EAST, MUMBAI CITY, MUMBAI - 400077, MAHARASHTRA, INDIA.
6.	Insolvency commencement date in respect of corporate debtor	03-July-2024 (Hon'ble NCLT Mumbai Bench passed order no. CP (IB) 532/MB/C-II/2022 dated 03-July-2024, and the scanned copy of the Hon'ble NCLT's Order was received on 03-July-2024 through NCLT's Portal)
7.	Estimated date of closure of insolvency resolution process	30-December-2024 (being 180th day from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Srinivas Thatikonda IBBI/IPA-002/IP-N00631/2018-19/11886
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 006, Nanda Ashirwad Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru 560072, Karnataka, India. Email: srinivas@srinivasthatikonda.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 006, Nanda Ashirwad Apartments, No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru 560072, Karnataka, India. Email: bizgoindiaprivatelimited@gmail.com
11.	Last date for submission of claims	17-July-2024 (being the 14 th day from the date of appointment of the Interim Resolution Professional)
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Nil.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **BIZGO INDIA PRIVATE LIMITED** on 03-July-2024.


The creditors of **BIZGO INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 17-July-2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 04-Jul-2024
Place : Bengaluru


Srinivas Thatikonda
Interim Resolution Professional
IBBI/IPA-002/IP-N00631/2018-19/11886
In the matter of **BIZGO INDIA PRIVATE LIMITED**
AFA Valid up to 06/11/2024

CENTRAL RAILWAY BHUSAWAL DIVISION E-Auction Notice Tender No :- BSL-L-W-42-2024

WESTERN RAILWAY TESTING OF WELD SPECIMENS THROUGH NABL ACCREDITED LABORATORY

WESTERN RAILWAY - RAJKOT DIVISION PROVISION OF FOB WORKS E-Tender Notification No. 03 of 2024-25

मराठी मनाचा आवाज नवशक्ति

WESTERN RAILWAY REPLACEMENT OF CORRODED STEEL GIRDERS

PUBLIC NOTICE Take notice that our clients M/S. AMITY REALTORS, having Office at "Centrico", Edward Patel Compound, Gautam Buddha Marg.

PUBLIC NOTICE This is to inform public at large that, my clients are in negotiation with Smt. Rukmini K. Tahliani & Shri. Manojkumar K. Tahliani for purchase of flats mentioned in the Schedules hereunder

WESTERN RAILWAY MATERIAL MANAGEMENT DEPARTMENT VARIOUS MATERIALS SUPPLY E-PROCUREMENT TENDER NOTICE No. S/30/2024

WESTERN RAILWAY REPAIR AND RECONDITIONING WORK Dy. Chief Electrical Engineer (W), Western Railway Carriage Repair Workshop.

WESTERN RAILWAY OVERHAULING/REPAIRING OF ROOF MOUNTED PACKAGE UNITS Dy. Chief Electrical Engineer (W), Western Railway Carriage Repair Workshop.

PUBLIC NOTICE THE BOMBAY GAUGE & TOOL CO. 244, Masrani Estate, Halav Pool, Kurli (W), Mumbai 400 070.

THE SCHEDULE ABOVE REFERRED TO ALL THAT pieces or parcels of non-agricultural land or ground situated, lying and being at Revenue Village Kurar, Taluka Borivali.

SCHEDULE OF FLAT OWNED BY SMT. RUKMINI K. TAHILANI Flat No. 503, on 5th Floor, in Wing-B, area measuring 640 sq.ft.

EASTERN RAILWAY E-Tender No.: MCI/EnHM-HWH/30R/24-26/BDC Cleaning Cleaning, Bid No.: GEM/2024/B/5113868, Dated: 02.07.2024.

WESTERN RAILWAY VARIOUS WORK Deputy Chief Signal & Telecom Engineer (Construction), 2nd Floor, Annex Building, DRM Office, Pratapnagar, Western Railway Vadodra - 390004.

WESTERN RAILWAY - RAJKOT DIVISION SIGNALING WORK E-Tender Notice No. Snt W_RJT_EPC_24.1 of 2024

PUBLIC NOTICE NOTICE is hereby given that our client has negotiated the purchase of a flat which is more particularly described in the schedule written hereunder ("Schedule Flat").

BDH INDUSTRIES LIMITED Registered Office : Nair Baug, Akurli Road, Kandivli East, Mumbai 400101

Form No. INC-26 (Pursuant to rule 30 the Companies (Incorporation) Rules, 2014)

AXIS BANK LTD. Demand Notice [Under S. 13(2) of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act) Read with Rule 3(1) of the Security Interest (Enforcement) Rule, 2002]

NORTH CENTRAL RAILWAY E-Tender Notice Divisinal Railway Manager (Works) North Central Railway, Jhansi for and behalf of President of India invites sealed "Open Tender" through on Line (E-Tendering) for the following work.

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PUBLIC NOTICE Notice is hereby given that we are investigating the title of Mr. Raju Rohidas Nimse and Mrs. Purva Raju Nimse at Flat No. 1101, 11th Floor, B Wing, Lokmanya Nagar, Priyadarshini Co-operative Housing Society Limited, Kakasaheb Gadgil Marg, Dadar Prabhadevi, (West), Mumbai-400025.

